

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 18th August, 2008.

No. HVS-LA- 118/2008/
dated 18th August, 2008 is published for general information :-

The following order by the Governor of Haryana

“IN EXERCISE OF THE POWERS CONFERRED UPON ME BY CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, A.R. KIDWAI, GOVERNOR OF HARYANA HEREBY SUMMON THE HARYANA VIDHAN SABHA, TO MEET IN THE HALL OF THE HARYANA VIDHAN SABHA AT CHANDIGARH ON MONDAY, THE 1ST SEPTEMBER, 2008 AT 2.00 P.M.

Dated Chandigarh,
The 18th August, 2008.

A.R. KIDWAI.”

SUMIT KUMAR,
SECRETARY.

Endst. No. HVS-LA-118/2008/
Copy forwarded to :-

Dated Chandigarh, the 18th August, 2008.

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 2. The Chief Secretary to Government Haryana, (Political Branch) with 4 spare copies;
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 21. The Registrar, Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak, Haryana;
 22. The Secretary to Government, Haryana, Industries Department, Chandigarh;
 23. The Director, Public Relations Department, Haryana, Chandigarh;
 24. All Press Representatives accredited to the Haryana State;
 25. The Secretary to Governor, Haryana, Chandigarh;
 26. The Accountant General (Audit) , Haryana, Chandigarh; and
 27. The Advocate General, Haryana, Chandigarh,
- for information.

SECRETARY.